

HIGH COURT OF DELHI : NEW DELHI

No. 28 /DHC/Gaz./G-1/VI.E.2(a)/2010
Dated, the 8th March, 2010.

ORDER

Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to make the following posting/transfer in the Delhi Higher Judicial Service with immediate effect:-

Sl. No.	Name of Officer	From	To	District to which allocated	Remarks
1.	Dr. T.R. Naval	On return from deputation.	Presiding Officer, Labour Court, Karkardooma.	East	In a new court.

Notes:-

1. The Judicial Officer shall be under the control of the District Judge of the District to which he has been allocated.
2. Cases in sufficient number will be withdrawn from existing Labour Courts and assigned to Dr. T.R. Naval.

BY ORDER OF THE COURT

Sd/-
(R.K. GAUBA)
REGISTRAR (VIGILANCE)

Dated: 8.3.2010

Endst. No. 654 - 694 /DHC/Gaz./G-1/VI.E.2(a)/2010

Copy forwarded for information and necessary action to :-

1. The District Judge-I-cum-Sessions Judge, Tis Hazari Courts, Delhi.
2. The District Judge-VI-cum-Addl. Sessions Judge I/C, East Distt., Karkardooma Courts Complex, New Delhi.
3. The District Judge-IX-cum-Addl. Sessions Judge I/C, South-West Distt., Dwarka Courts Complex, New Delhi.
4. The District Judge-V-cum-Addl. Sessions Judge I/C, South District, Patiala House Courts Complex, N. Delhi.
5. The District Judge-VIII-cum-Addl. Sessions Judge I/C, North-West Distt, Rohini Courts Complex, N. Delhi.
6. The District Judge-III-cum-Addl. Sessions Judge I/C, West District, Tis Hazari Courts, Delhi.
7. The District Judge-IV-cum-Addl. Sessions Judge I/C, New Delhi Distt., Patiala House Courts, New Delhi.
8. The District Judge-VII-cum-Addl. Sessions Judge I/C, North-East Distt, Karkardooma Courts Complex, Delhi.